

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date:11<sup>th</sup> July, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Original Application No. 50/2017(CZ) <b>(M.A.No.214/17)</b> <b>(M.A.No.219/17)</b>	Ravindra Saini Vs State of Rajasthan & Ors.	Mr. Mahendra Singh Kachhawa, Adv.	
<b>FOR HEARING</b>				
2.	Original Application No. 70/2017(CZ)	Nature Club of Rajasthan Vs. Union of India & 2 Ors.	Mr. Ayush Dev Bajpai	
3.	Original Application No. 71/2017(CZ)	Nature Club of Rajasthan Vs. Union of India & 2 Ors.	Mr. Ayush Dev Bajpai	
4.	Original Application No. 72/2017(CZ)	Nature Club of Rajasthan Vs. Union of India & 2 Ors.	Mr. Ayush Dev Bajpai	
5.	Original Application No. 120/2016(CZ)	Navin Verma Vs. State of Rajasthan & Ors.	Mr. Navin Verma, Applicant in person Mr. Sandeep Singh, Adv.	
6.	Original Application No. 149/2016(CZ) <b>(M.A.No.227/17)</b>	Veer Singh Dangi Vs. Smt. Kamini & 4 Ors.	Mr. Vijay Sahani, Adv. Mr. Deepesh Joshi, Adv. Ms. Parul Bhadoria, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Sachin K. Verma, Adv.	
7.	Original Application No. 132/2016 (CZ)	Neeraj Sharma Vs. Union of India & 14 Ors.	Mr. M.S.Kachwaha, Adv. Ms. Zubia Sajid, Adv. Mr. Sandeep Singh, Adv. Mr. Om Shankar Shrivastava, Adv.	
8.	Original Application No. 89/2016(CZ)	Tapeshwar Singh Bhati (Fly Ash based Brick) Vs. Union of India & 15 Ors.	Dr. M.S.Kachhawa, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Sandeep Singh, Adv.	
9.	Original Application 131 /2016 (CZ)	Mahendra Solanki Vs. Rajasthan PWD & 6 Ors.	Mr. Mahendra Solanki, Applicant in Person Mr. Shrey Raj Saxena, Adv. Mr. Sachin K. Verma, Adv. Mr. Sandeep Singh, Adv. Mr. Om Shankar Shrivastava, Adv.	
10.	Original Application No. 122/2016(CZ) <b>(M.A.No.158/17)</b>	Amar Singh Rathour & Anr. Vs. M/s MB Power (M.P.) Ltd & 5 Ors.	Mr. Mayank Shrivastava, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria Adv. Mr. Rishi Raj Saxena, Adv.	

FOR COMPLIANCE			
11.	Original Application No. 143/2014(CZ) <b>(M.A.No.335/17)</b>	Fortune Glory Extension Welfare Association (FGEWA) & 3 Ors. Vs. M/s Fortune Builders & 3Ors.	Mr. Shantanoo Saxena, Adv. Mr. Vivek Choudhar, Adv. for Mr. Vijay Kumar Choudhary Adv. for R-3 (BMC) Mr. Sachin K. Verma, Adv.R-2 Mr. Om.S.Shrivastava, Adv. Ms. Parul Bhadoria, Adv. Mr. Ravikant Patidar, Adv.
12.	Original Application No. 35/2014(THC)	Ram Saroj Kushwaha <i>(Birla Cement)</i> Vs. State of M.P. & 11 Ors.	Mr. Arvind Shrivastava, Adv. Smt. Chandra Shrivastava, Adv. Mr. Ashok Shrivastava, Adv. Mr. Sachin K. Verma, Adv. for R-1to8 Mr. Ravi Kant Adv. R-9 to12 Mr. Ajay Gupta, Adv.R-11
13.	Original Application No. 126/2015(THC)	Naresh Yadav Vs. State of Rajasthan & Ors.	Mr. M.S. Kachhawa, Adv. Mr. Ayush Dev Bajpai,Adv. Mr. Shantanoo Saxena, Adv. Mr. Sadeep Singh Bhaghel, Adv. Mr. Rohit Sharma, Adv.
14.	Original Application No. 127/2015(THC)	Jeev Jantu Kalyan Seva Samiti Vs. State of Rajasthan & Ors.	Mr. M.S. Kachhawa, Adv. Mr. Ayush Dev Bajpai,Adv. Mr. Shantanoo Saxena, Adv. Mr. Sadeep Singh Bhaghel, Adv. Mr. Rohit Sharma, Adv.
15.	Appeal No. 21/2017(CZ)	Bajrang Wire Products Vs RSPCB	Ms. Zubia Sajid, Adv.
16.	Original Application No. 127/2013(THC)	Santosh Mittal Vs. State of Rajasthan & 7 Ors.	Capt. Karan Singh Bhati, Adv. Mr.SandeepSingh,Adv.(RSPCB) Mr. Sachin K.Verma,Adv Mr. Rohit Sharma, Adv.(HSPCB) Mr. Yogesh Bhatnagar, Adv. Mr. Vijendra Sharma, Adv. Mr. Prashant Stapak, Adv.

. For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)